## BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH **AHMEDABAD**

IA 384/2017 in C.P. (I.B) No. 28/10/NCLT/AHM/2017

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.12.2017

Name of the Company:

Northway Spaces Ltd.

Diamond Projects Ltd.

Section of the Companies Act:

Section 14, 19 & 20 of the Insolvency and

Bankruptcy Code

**SIGNATURE** REPRESENTATION DESIGNATION S.NO. NAME (CAPITAL LETTERS)

1. 13HAN P. SMAH

Advocate

Pent Hover

2. Kunal P Voushnav

Advocabe

Resp No.2

January January

3. Tay Laurara ? i/b Wadia 4. Priyam Shah & Grhandy & Co. for Res. No. 1

S GREETA.

Learned Advocate Mr. Ishan Shah present for Petitioner. Learned Advocate Mr. Jay Kansara with Learned Advocate Mr. Priyam Shah i/b Wadia & Ghandy present for Respondent No.1 (SICOM Ltd) in IA 384/2017.

Learned Advocate Mr. Kunal Vaishnav present for RP.

Learned Advocate Mr. Kunal Vaishnav filed Vakalatnama for RP.

Objections filed by SICOM Ltd.

For objections of RP, if any.

List the matter on 20.12.2017.

MEMBER JUDICIAL

MEMBER JUDICIAL

Dated this the 11th day of December, 2017.